

Principial Bench at Andhra Pradesh

Case Details

Case Type: WP

Filing Number: 14034/2021 Filing Date: 04-05-2021

Registration Number: 9604/2021 Registration Date: 04-05-2021

CNR Number: APHC01-017770-2021

Case Status

First Hearing Date:
Decision Date: 05th May 2021
Case Status: CASE DISPOSED
Nature of Disposal: Uncontested--ALLOWED NO COSTS
Coram: 3207BATTU DEVANANDBench: Single
BenchState: ANDHRAPRADESHDistrict: EAST GODAVARIJudicial: WRIT
SectionCauselist Name: CAUSE LIST MOTION HEARING

Petitioner and Advocate

1) Poliseti Rames Babu,

Advocate- MANGENA SREE RAMA RAO

Respondent and Advocate

1) The State of Andhra Pradesh,

Advocate - GP FOR MINES AND GEOLOGY

2) The Assistant Director of Mines and Geology,

3) The Station House Officer,

Acts

Under Act(s)	Under Section(s)
01- CONSTITUTION OF INDIA	226

IA Details

IA Number	Party	Date of Filing	Next Date	IA Status
IA/1/2021 Classification : Direction Petition	Poliseti Rames Babu,	04-05-2021	--	Pending

History of Case Hearing

Cause List Type	Judge	Business On Date	Hearing Date	Purpose of hearing
CAUSE LIST MOTION HEARING	BATTU DEVANAND		05-05-2021	ADMISSION (MINES AND INDUSTRIES)
	BATTU DEVANAND	05-05-2021		Disposed

Orders

Order Number	Judge	Order Date	Order Details
1	BATTU DEVANAND	05-05-2021	View

Category Details

Category	WP (28)
Sub Category	MINES, INDUSTRIES AND COMMERCE (MISC.MATTERS) (32)

OBJECTION

Sr.No.	Scrutiny Date	OBJECTION	Compliance Date	Receipt Date
1	04-05-2021	All Objections are Complied	--	--